

(d) The reasons for the increase and decrease in growth rate in non-development and development expenditure respectively is due to the shifting of maintenance expenditure of Sixth Plan schemes, which was originally part of plan/ development expenditure, to the non-Plan account from 1985-86 onwards.

(e) Centre has provided a medium term loan of Rs. 1628 crores in the current year to the States to relieve the strain on the States' resources caused by the deficit generated by them in earlier years. The Centre has also advised the States to improve tax collections and control non-Plan expenditure so that they fund their approved Plan outlays in the current year without resort to overdrafts with the Reserve Bank of India.

**Extension of take over of Swadeshi
Group of Mills**

2933. DR. B. L. SHAIKESH : Will the Minister of TEXTILES be pleased to state :

(a) whether Government have extended the take-over of the management of the Swadeshi Group of Mills for another six months;

(b) if so, the reasons therefor when the Swadeshi Group of Mills continues to make losses of several crores of rupees even after take over of its management;

(c) the total outstanding losses of this Group at present;

(d) the holding of the Swadeshi Cotton Mills of the Swadeshi Group in the Swadeshi Polytex Ltd.; and

(e) why can't this holding be frozen or taken over as one of the steps to cut down the continued losses being sustained by this Group under NTC's management ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (b). The period of take-over of the group of six undertakings belonging to the Swadeshi Cotton Mills Co. Ltd., Kanpur, has been extended from 1-11-1985 upto and inclusive of 19th April, 1986 in the public interest.

(c) These six undertakings incurred net losses of about Rs. 51.59 crores from 1976-77 upto September, 1985.

(d) and (e). The Swadeshi Cotton Mills Co. Ltd., has a holding of 10 lakh equity shares of nominal value of Rs. 10 each in Swadeshi Polytex Ltd., It has not been possible to take over this holding in view of legal difficulties.

**Economically Non-Viable Textile
Mills Under NTC**

2934. DR. B. L. SHAIKESH : Will the Minister of TEXTILES be pleased to state :

(a) which are the economically non-viable textile mills in the public sector and the amount of loss sustained by each one of these as at present; and

(b) how Government propose to deal with heavily losing mills under the N.T.C. ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) Eight mills have been identified as the weakest mills. A statement showing the accumulated losses from 1974-75 to September, 1985, in respect of these 8 mills, is attached.

(b) It was felt that the potential viability of these 8 mills needed to be discussed further with representatives of the workers at the mill level and at NTC (Holding Company) level before a final decision regarding viability of these mills could be taken. Government have yet to receive the recommendations from the NTC. (Holding Company).

Statement

Statement showing the accumulated profit/loss position in respect of 8 weakest mills under NTC (1974-75 to September, 1985)

		(Rs. in lakhs)
S.No.	Name of the Mill	Profit/Loss
1.	Indore Malwa United Mills, Indore	(—) 2970.43
2.	Kalyanmal Mills, Indore	(—) 1712.57
3.	Swadeshi Cotton and Flour Mills, Indore	(—) 1846.49
4.	Hira Mills, Ujjain	(—) 1672.39
5.	Lord Krishna Textile Mills, Saharanpur	(—) 1953.46
6.	Mysore Spinning and Weaving Mills, Bangalore	(—) 2033.41
7.	Azam Jahi Mills, Warangal	(—) 1721.03
8.	Central Cotton Mills, Howrah	(—) 2989.87
Total		(—) 16899.65

Refusal to Sanction Loans by Nationalised Banks for Gramodaya Schemes

2935. SHRI C. SAMBU : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that the nationalised banks are refusing to sanction loans for the Gramodaya Schemes;

(b) whether there is any proposal to remedy the situation to benefit the candidates who are selected and trained under the Gramodaya Scheme in Prakasam District of Andhra Pradesh; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). The Hon'ble Member is presumably referring to the Scheme for providing Self-employment to the Educated Unemployed Youth introduced in the year 1983-84 which is reported to be known as 'GRAMODAYA' Scheme in Andhra Pradesh. It is not true that the branches of public sector banks are refusing to sanction loans under the Self-

Employment Scheme. As per the data available with Reserve Bank of India, the banks sanctioned 13,084 cases in Andhra Pradesh involving an amount of Rs. 27.34 crores under the Self-Employment Scheme for the year 1984-85. However, in a scheme which is being implemented on a large scale, throughout the country, there may always be some complaints regarding delay/non-sanctioning of loans by banks. Specific complaints whenever received are got looked into with a view to taking suitable remedial action.

Opening of Bank Branches in Andhra Pradesh during Seventh Plan

2936. SHRI V. SOBHANADREESWARA RAO : Will the Minister of FINANCE be pleased to state the number of bank branches proposed to be opened by Government in Andhra Pradesh during the Seventh Five Year Plan period, with details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : The branch licensing policy for 1985-90 has recently been finalised by Reserve Bank of India (RBI).